



Mr. Sakshi Kakkar, AOR  
Ms. Shakti Singh, Adv.  
Mr. Archit Upadhyay, Adv.

Ms. Mayuri Raghuvanshi, AOR

Mr. S.R. Singh, Sr. Adv.  
Mr. Dhruv Paliwal, Adv.  
Mr. Mangal Prasad, Adv.  
Mr. Avnish Singh, Adv.  
Mr. Ankur Yadav, Adv.  
Mr. Yash Pal Dhingra, AOR

For Respondent(s) Mr. R. Venkataramani, Sr. Adv.  
Ms. Mayuri Raghuvanshi, AOR  
Mr. Vyom Raghuvanshi, Adv.  
Mr. M.R. Samshad, Adv.  
Ms. Sangya Negi, Adv.

Mr. R. Basant, Sr. Adv.  
Mr. Rana Ranjit Singh, AOR  
Mr. Vivek Kumar Singh, Adv.  
Mr. Ravish Singh, Adv.

Mr. Garvesh Kabra, Adv.  
Mr. Darvesh Garba, Adv.  
Mr. Aviral Saxena, Adv.  
Mr. Sanjay Kumar Tyagi, AOR

Mr. Mohit Paul, AOR  
Mr. Anugrah Nirajekka, Adv.

Ms. Usha Nandini. V, AOR

Mr. Sakshi Kakkar, AOR

Mr. Venkita Subramoniam T.R., AOR  
Mr. Rahat Bansal, Adv.

Mr. Abhaya K. Behera, Adv.

Mr. Jasbir Singh Malik, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

In view of letter, post on Tuesday, the 13<sup>th</sup> March, 2018.

(MAHABIR SINGH)  
COURT MASTER

(SUMAN JAIN)  
BRANCH OFFICER